



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 22nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	PIL/74/2018 FIXED	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	MR. D SAIKIA, AG, ASSAM GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.
2	C.Ex.App./10/2019	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE Versus M/S. PAN PARAG INDIA LTD.,	MR. S C KEYAL MR. B SARMAH SC, CENTRAL EXCISE CUSTOMS	DR. A SARAF DR. A SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
3	WP(C)/2798/2019 FIXED	ALL ASSAM INLAND WATER TRANSPORT WORKERS UNION Versus THE STATE OF ASSAM AND 3 ORS.	MR A DASGUPTA MR S DUTTA MS B DAS MR. R SARKAR MR B DAS	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPTT.)) MR. A K BHUYAN (R-1) MS. B BHUYAN(R-1) MR. D SAIKIA, ADVOCATE GENERAL MS. N CHOUDHURY MS B BORA(R-1) MR A SHARMA(R-1) MR A TALUKDAR(R-1) MR J DAS(R-1) SC, IWT

4	WA/362/2021	SHRI RAJESH SINHA Versus MS. GAYATRI BHAR AND 9 ORS	MR. K N CHOUDHURY MR. M K CHOUDHURY MR J ABEDIN MR. A BARKATAKI MS. R DEKA MR. J PATOWARY MR P BHARDWAJ MR. M SARMA MR. M SARMA MR. D J DAS	SC, ELEM. EDU SC, ELEM. EDU MR. B C DAS MR. A R SHOME FOR CAVEATOR SC, SSA
5	PIL/32/2023	NOC FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM MR T CHAKRABORTY(R-4) MR K TALUKDAR (R-4) MS S SHARMA (R-4) MR A ATREYA (R-4) SC, PCB
	WITH I.A.(Civil)/3723/2023 in PIL/32/2023	M/S M M CARBON PRODUCTS PVT LTD Versus NOC FOUNDATION AND 3 ORS.	SC, FOREST MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA MR A ATREYA	GA, ASSAM N GAUTAM SC, PCB
6	WA/264/2023	KRISHNA BHARALI Versus THE STATE OF ASSAM AND 4 ORS. B	MR. A CHETRY MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM(R 1&4) SC, EXCISE DEPTT.
7	WA/356/2023	LAL BIAKTHANGI RALTE AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS. E	MRS. R DEVI	GA, ASSAM SC, AG SC, DIMA HASAO SC, FINANCE
	WITH WP(C)/1383/2022	MD. FARIZ UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, EDU SC, FINANCE
9	WP(C)/1789/2022	KHALILUR RAHMAN DEWAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
	WITH WP(C)/1837/2022	MOMTAZ BEGUM LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
11	WA/156/2023	DIPIKA TALUKDAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, AG SC, FINANCE
	WITH WA/171/2023	KHIREN MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
13	WA/175/2023	PRANJAL PEGU AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. U K NAIR MRS. K DEVI MRS. K DEVI MS S A KHALIFA MS S A KHALIFA N GAUTAM	SC, SEC. EDU. SC, FINANCE
	WITH WA/176/2023	MAHANANDA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
15	WA/177/2023	MANIK CHANDRA KULI AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE

16	WITH WA/180/2023	BHOHIRAM KUMAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
17	WITH WA/181/2023	ABUL HASHIM Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
18	WITH WA/184/2023	KANAK CHANDRA DEKA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
19	WITH WA/185/2023	BHADRA KANTA BORAH AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
20	WITH WA/187/2023	ABDUS SATTAR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
21	WITH WA/200/2023	SALIMA KHATUN BARBHUIYA AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
22	WITH WA/209/2023	GIREN CHANDRA BISWAS AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, AG SC, SEC. EDU. SC, FINANCE
23	WITH WA/231/2023	KARTIK SAHU AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA B BISWAS	SC, ELEM. EDU SC, FINANCE
24	WITH WA/381/2023	NURJAMAN HAQUE @ NURZAMAN HAQUE Versus THE STATE OF ASSAM AND 4 ORS. E	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU SC, AG
25	WITH WP(C)/4431/2023	BHUPEN CHANDRA SAIKIA AND 25 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
26	WA/464/2023 CAVT. NO.12962023,117800013152/023, THE STATE OF ASSAM AND 7 ORS.	RANJAN BORDOLOI AND 2 ORS. Versus	MR T CHAKRABORTY MR. D CHOUDHURY	SC, FOREST MR A C BORBORA MR. P P DUTTA (R-6) MR. M DUTTA (R-4,7) MD S HOQUE MR. M SMITH MR. N BORPATRAGOHAIN MR H J SAIKIA MS P SARMA (R-6) MS. P P DAS (R-6) FOR CAVEATOR SC, PCB
27	WA/466/2023	HUMEN GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA MR N SARMA	MRS. K DEVI (r-4) SC, SEC. EDU.
28	WP(C)/4628/2024	UNION OF INDIA Versus PIJUSH NAHA	MR. B CHAKRAVARTY	MR M CHANDA MR S CHOUDHURY MS R MEDHI
29	WITH WP(C)/4528/2023	UNION OF INDIA AND 3 ORS. Versus AYUB HUSSAIN	MR. B CHAKRAVARTY	M ALAMGEER MR. A H M R CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 22/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3842/2022 FIXED	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 5 ORS	MR. M DUTTA MR J MAHANTA	SC, ASSAM UNIVERSITY
2	WITH WP(C)/6218/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV	SC, ASSAM UNIVERSITY
3	WITH WP(C)/8337/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR J MAHANTA	SC, ASSAM UNIVERSITY
4	WP(C)/5484/2024 FIXED	MAZAHARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, SEC. EDU.
5	WP(C)/6423/2024 FIXED	KRISHNA MONI BORA Versus THE CHAIRMAN, ASSAM HIGHER SECONDARYU EDUCATION COUNCIL (AHSEC) AND 4 ORS	DR. P AGARWAL LEGAL AID COUNSEL	SC, HIGHER EDU
ORDERS				
6	Cont.Cas(C)/292/2022 FIXED	DIPTI DAS Versus DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIER-2) MR. P K BORAH-2) MR. P K BORAH-2) MR. N J KHATANAR MR A CHALIHA

7	Cont.Cas(C)/396/2024 B/O	BIMALA MALO Versus NARAYAN KONWAR AND 9 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. D SAIKIA(R-4) MR S NEOGI(R-4) MR S M T CHISTIE(R-7) MR S M T CHISTIE(R-7) MR. B SHARMA (R-5) MR. B GOGOI(R-2) MR J BORAH(R-6) MR B DEURI(R-3) MR B DEURI(R-3) MR P NAYAK(R-2) MR. K KAKOTI(R-6) MR. D DAS(R-5) MR A CHALIHA(R-2)
HEARING				
8	WP(C)/512/2014	ON THE DEATH OF DR. D N CHOUDHURY, HIS LEGAL HEIR DR. PARUL CHAUDHURY AND ANR. REPRESENTING Versus THE STATE OF ASSAM AND 3 ORS	MR.B BANERJEE MR. U K NAIR MRA BARMAN MR. M P SARMA	MR. A CHAMUAH SC, G U
9	WP(C)/6534/2014 FIXED	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR K P PATHAK MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed Mr. A Baruah	MR.B D KONWAR MR.A SARMA MR.D MOZUMDER(R-3) MR D K DAS(R-7) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MR H BETALA(R-7) MR C KUMAR (R-7) MR. P. J. PHUKAN, SC, G U MR. R K AGARWALA(R-7) SC, HIGHER EDUCATION MR.M K MISHRA MRS.J M KONWAR
WITH				
	I.A.(Civil)/505/2022 in WP(C)/6534/2014	LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed	SC, HIGHER EDU MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MRS.J M KONWAR MR.M K MISHRA SC, HIGHER EDUCATION
10	WP(C)/5617/2016	SMT. DEBAJANI DIHINGIA and 3 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.N N B CHOUDHURY MR.A GOHAIN	SC, ELEMENTARY EDUCATION SC, FINANCEMR. B. GOGOI
11	WP(C)/3791/2017	PLABITA DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.N DUTTA MR.M U MAHMUD MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.U K NAIR(Sr.Adv.)(R- 3&10) MR. D UPAMANYA, SC, HIGHER EDU. DEPTT. (R-1 & 2) SC, HIGHER EDUCATION MS.N SHYAMAL(R- 3&10) MS.P BORGOHAIN(R- 3&10)

12	WP(C)/4412/2021 FIXED	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. U K NAIR MR. M P SARMA MR. M SARMA MR. A BORO	SC, HIGHER EDU MR J ABEDIN MR. A M AHMED SC, FINANCE
13	WP(C)/828/2022	PROMITA NARZARY AND 15 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, BODOLAND UNIVERSITY SC, U G C
14	WP(C)/1738/2022 FIXED	SAFIRAN NESSA @ SAFIJAN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR. D K KOTOKY (R-9) MR. P J PHUKAN (R-9) MR. S K MEDHI (R-3) MR. N D SARMA (R-9) A RAHMAN (R-9)
15	WP(C)/2654/2024 FIXED	MOZIDUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. M ISLAM MS A KHATUN	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 22/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
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9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
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13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
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15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1623/2025	KHAIRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR P SONOWAL	PP, ASSAM
2	Bail Appln./1625/2025	RAJOB ALI ALIAS RAJAB ALI Versus THE STATE OF ASSAM	MR. D SARMAH MR A AHMED S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
3	Bail Appln./1627/2025	KUSHAL DAS Versus THE STATE OF ASSAM	MR S HOQUE D J BARMAN	PP, ASSAM
4	Bail Appln./1628/2025	HARSH JAIN Versus THE THE STATE OF ASSAM	MR. N UDDIN MS. K JAIN	PP, ASSAM
5	Bail Appln./1630/2025	MUSTAK AHMED Versus THE STATE OF ASSAM	OTOLI KITS MS. A Y SUMI MS V.SHOHE V K CHISHI	PP, ASSAM
6	Bail Appln./1638/2025	EMDADUL ISLAM @ AMDADUL ISLAM Versus THE STATE OF ASSAM	DARAK ULLAH S K PODDAR MS. N PODDAR	PP, ASSAM
7	Bail Appln./1639/2025	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
8	Bail Appln./1641/2025	TRIDIP KALITA Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MR. A K DAS B KALITA	PP, ASSAM
9	Bail Appln./1646/2025	ABDUL HAI SK @ ABDUL HEIGH SK @ ABDUL HAI SEKH Versus THE STATE OF ASSAM	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
10	Bail Appln./1648/2025	ABINASH HIRA @ ABHINASH HIRA Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU N. CHOUDHURY	PP, ASSAM

11	Bail Appln./1651/2025	MD AYNUDDIN SEIKH ALIAS AYNUDDIN MAIAH ALIAS AINUDDIN MIA Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN	PP, ASSAM
12	Bail Appln./1652/2025	PURNA KANTA MILI Versus THE STATE OF ASSAM	MR. B K GOGOI MR B DEORI	PP, ASSAM
13	Bail Appln./1653/2025	MD SUKUR ALI ALIAS SUKKUR ALI Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MD A RAHMAN A MISHRA	SC, WILD LIFE PROTECTION PP, ASSAM
<u>MOTION</u>				
14	Crl.Pet./364/2025 FIXED	MANOJ KR BORO Versus THE STATE OF ASSAM AND ANR.	MR N RAY N N HUSSAIN	PP, ASSAM
15	Crl.Pet./390/2025 FIXED	SMTI LABANYA DAS Versus THE STATE OF ASSAM AND ANR	TUN RAJKHOWA	PP, ASSAM
16	Crl.Pet./532/2025	LALIT BORAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. I U CHOWDHURY	PP, ASSAM
17	Crl.Pet./583/2025	ALHAZ JAHIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	PP, ASSAM
18	Crl.Pet./584/2025	POOJA UPADHYAY Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MS A PAYENG MR U PANDEY MS. SUSMITA DOLEY	PP, ASSAM
19	Crl.Pet./585/2025	ABOU SUFIYAN SIDDIQUE AND OTHERS Versus SMTI NILIMA PARBIN AND ANOTHER	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR M HUSSAIN	
20	Crl.Pet./586/2025	MD AJIJUL HOQUE ALIAS AJIJUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A BARUAH MR. J P MORE	PP, ASSAM
21	AB/1112/2025	MD YUSUB ALI @ MD YUSUF ALI Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI	PP, ASSAM
22	AB/1117/2025	NIREN DEWRI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
23	AB/1118/2025	SALIM MAZUMDAR Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO	PP, ASSAM
24	AB/1119/2025	HANNAN KHAN Versus THE STATE OF ASSAM.	J S AHMED	PP, ASSAM
25	AB/1120/2025	HIMANSHU KR THAKUR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
26	AB/1122/2025	MD ALI HUSSAIN ALIAS ALI HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	PP, ASSAM
<u>ADMISSION</u>				
27	Crl.Pet./379/2025 FIXED	ANUSREE TRADING AND EXIM PRIVATE LIMITED Versus THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	PP, ASSAM

28	Crl.Pet./393/2025 FIXED	SWMKHW R CH BORO AND 2 ORS. Versus THE STATE OF ASSAM	MR G BORDOLOI P BARO N J DAIMARI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
29	Bail Appln./3687/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIBEK SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MR D MEDHI B ALI SK MR. J N SUWAI	MS. ROUSHANARA CHOUDHURY (Amicus Curiae, R-2) PP, ASSAM
30	Bail Appln./121/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. R ALI U U KHAN	MR S PAUL (R-2) PP, ASSAM
31	Bail Appln./502/2025 WITH CASE RECORD(SCANNED COPY)	SAMIRAN DAS Versus THE STATE OF ASSAM AND ANR.	MR A ATREYA MS. C KALITA	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
32	Bail Appln./547/2025 WITH CASE RECORD(SCANNED COPY), FIXED	IRFAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. R ALI U U KHAN	DR. P AGARWAL, AMICUS CURIAE (R-2) PP, ASSAM
33	Bail Appln./1212/2025 BA 3701/2024(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BALBIR SINGH AND ANR Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM
34	Bail Appln./1381/2025 FIXED	JOMSER ALI Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
35	Bail Appln./1409/2025 WITH OFFICE NOTE, FIXED	AMINUL KHAN Versus THE STATE OF ASSAM AND ANR	MR. A A R KARIM	PP, ASSAM
36	Bail Appln./1416/2025 FIXED	KHAIRUL ISLAM AND ORS Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM

BAIL HEARING

37	AB/745/2025 FIXED	SAHANUR SHEIKH Versus THE STATE OF ASSAM	MR. N J DUTTA MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
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ORDERS

38	Crl.Pet./459/2025 WITH LCR 2 FILES(SCANNED COPY), FIXED	KUSHAL NEOG Versus THE STATE OF ASSAM AND ANR.	MR. N M DAS MR. J HATIMURIA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 22/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025

14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 22nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2526/2025 FIXED	SRI MANAS DAS Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	GA, ASSAM SC. BTC
ADMISSION				
2	WP(C)/747/2024 PART-HEARD, FIXED	SHREE SHYAM ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR. M SHARMAH MR. T NATH	GA, ASSAM
3	WITH WP(C)/861/2024	M/S JYOTI FORGE AND FABRICATION PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM
4	WITH WP(C)/875/2024	SHREE SHYAM ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM
5	WITH WP(C)/885/2024	SHREE SHYAM ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MR. M SHARMAH MR. T NATH	GA, ASSAM
6	WITH WP(C)/889/2024	M/S JYOTI FORGE AND FABRICATION PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR. M SHARMAH MR. T NATH	GA, ASSAM
7	WITH WP(C)/923/2024	SHREE SHYAM ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR. T NATH	GA, ASSAM

8	WITH WP(C)/932/2024	M/S JYOTI FORGE AND FABRICATION PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM
9	WITH WP(C)/971/2024	TARUN DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM
10	WITH WP(C)/1040/2024	TARUN DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM
11	WP(C)/7309/2023 FIXED	DILIP BOTHRA Versus THE STATE OF ASSAM AND 3 ORS	MS M KURMI MR R ISLAM N CHAKRABARTY S PAUL	SC, P AND R.D. GA, ASSAM SC, ASEC
12	WP(C)/3870/2024 FIXED	SIDDHESWARI DEB Versus THE STATE OF ASSAM AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	GA, ASSAM MR. B GOGOI DY.S.G.I. SC, REVENUE SC, FINANCE DEPTT.
13	WP(C)/725/2025 B/O	GHV (INDIA) PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR A R BHUYAN S A CHOWDHURY MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH M ALI	MR. B CHAKRAVARTY (C.G.C.) DY.S.G.I.
ORDERS				
14	Cont.Cas(C)/651/2024 FIXED	EASTERN ENVO PROJECT Versus 2) MR. ABHIJIT SARMA	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	MR. D UPAMANYA (R2) MR M BHUYAN (R2)
HEARING				
15	WP(C)/401/2015	INDIAN TEA ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.D BARUAH MS.B DAS MR.N B P SINGHA MS. N UPADHYAY MR. P DAS	GA, ASSAM MR.A BHATTACHARJEE(R-4) MR.S SARMA MR.P KALITA(R-4) SC, LABOUR & UNEMPLOYMENT ASSTT.S.G.I.
16	WP(C)/8013/2015	UNION BANK OF INDIA Versus THE UNION OF INDIA AND ANR	MR. M SHARMA MR.R THAKURIA MS. S YASMIN MR.L P SHARMA	
17	WP(C)/8030/2015 WITH LCR	THE STATE OF ASSAM Versus THE PRESIDING OFFICER, LABOUR COURT, GUWAHATI and 2 ORS	DR. B AHMED MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.S CHANDA	MR.A DASGUPTA(R-3) MS.B DAS(R-3)
WITH I.A./1354/2016 in WP(C)/8030/2015				
18	WP(C)/2929/2016	ASSAM SPUN SILK MILLS WORKERS UNION and ANR, Versus THE STATE OF ASSAM JIYANTA BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR.A DASGUPTA MR.B DAS MS.B DAS MR.K N CHOUDHURY MR.R DEKA MR.R M DEKA MR.A DEKA MR.R KAKATI	DR.B AHMED SC, INDUSTRIES & COMMERCE GA, ASSAM MR.P N GOSWAMI MRS.R GOGOI(R-6) SC, EXCISE DEPTT.

WITH
[I.A.\(Civil\)/1148/2016](#)
in WP(C)/2929/2016

S.K.HAZARIKA COLLEGE,
Versus
JIYANTA BARUAH

MR.K N CHOUDHURY
MR.B J GHOSH
MR.R DEKA
MR.I ALAM
MR.R M DEKA
MR.T SK
MR.R KAKATI
MR.A DEKA

GA, ASSAM
MR.P N GOSWAMI
MRS.R GOGOI(R-6)
SC, EXCISE DEPTT.

WITH
[I.A.\(Civil\)/1188/2016](#)
in WP(C)/2929/2016

JIYANTA BARUAH
Versus
THE STATE OF ASSAM AND 5 ORS

MR.K N CHOUDHURY
MR.R DEKA
MR.R M DEKA
MR.R KAKATI
MR.A DEKA

GA, ASSAM
MR.P N GOSWAMI
MRS.R GOGOI(R-6)
SC, EXCISE DEPTT.

19 [WP\(C\)/6758/2017](#)

MANAGEMENT, KELLYDEN TEA ESTATE
Versus
SARDAR KULDIP SINGH VIRDIWORKMAN
and ANR.

MR.A DAS
MR. R B PHOOKAN
MR.N SARMA
R SARMAH
MS M KAKOTY
MR K J HAZARIKA
MS.R BEGOM

MR.T C CHUTIA(ADDL.
SENIOR GA, ASSAM (R - 2))
MR K L GUPTA

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LEAVE NOTE OF ADVOCATES FOR 22/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
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14)	MR D K DAS	15-05-2025	To	23-05-2025
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16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday, 22nd May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5569/2024 FIXED	THANESWAR BANIA AND 14 ORS Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 5 ORS	MR R K DUTTA MR. U J SAIKIA MR. U J SAIKIA	SC, K A A C SC, P H E
2	WP(C)/6628/2024 B/O	JYOTI KALITA BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. U K GOSWAMI MS. J DEKA MS. A TALUKDAR	GA, ASSAM
ORDERS				
3	WP(C)/6937/2024 FIXED	RUPAM PHUKAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, AG (A AND E) GA, ASSAM SC, FINANCE
HEARING				
4	WP(C)/6369/2012 FIXED	ALL ASSAM SCHEDULED TRIBES PLAINS ENGINEERS' ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.P PATHAK MR.P J SAIKIA MS.M KECHII	GA, ASSAM MRS.V L SINGH MS.R DEKA SC, PWD
5	WITH WP(C)/579/2013	ALL ASSAM SCHEDULED TRIBES PLAINS ENGINEERS' ASSOCIATION and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	GA, ASSAM MRS.V L SINGH MS.R DEKA SC, P W D SC, PWD
6	WITH WP(C)/969/2014	PADMANANDA CHOUDHURY and 3 ORS Versus THE STATE OF ASSAM AND 33 ORS	MR.D K DAS MS.L GOGOI MRD DUARA	GA, ASSAM SC, PWD
7	WP(C)/1040/2015	PAPLU NATH Versus STATE BANK OF INDIA and 4 ORS	MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	MR. M K CHOUDHURY (r-1 to 5) MR.L TALUKDAR(R-5) MS.M DAS(R-5) MR.G DAS(R-5) MR.B DASR-5 MR P BHARDWAJ (r-1 to 5) MR. M SARMA (r-1 to 5) MS. ANASUYA C MR. D. BORAH (r-1 to 5)

8	WP(C)/2275/2015	SMTI. NILIMA BALA MALI Versus THE STATE OF ASSAM AND 3 ORS	MR.J SARMA	SC, FORESTR1-4 MR. I BORTHAKUR
9	WP(C)/5001/2015	NO.031522257 EX CONSTABLE GD UJJAL SINGHA Versus THE UNION OF INDIA and 3 ORS	MR.S NATH	C.G.C. MR. D C BORAH(R-1 to 4) MR. S K MEDHI ASSTT.S.G.I.(R1-4)
10	WP(C)/6884/2015	SURENDRA NATH DAS Versus THE ASSAM STATE ELECTRICITY BOARD and 3 ORS	MR.Y S MANNAN MS.R AKHTAR MS.S GOHAIN	SC, A S E B
11	WP(C)/327/2018 FIXED	S-354996 WO-RM, JOHNSON KG Versus THE UNION OF INDIA	MS U DAS MR. R MAZUMDAR MRS P RAI MR U SARMA MR H BEZBARUA	MR. Y DOLOI,SR.CGC. ASSTT.S.G.I.
12	I.A.(Civil)/2276/2021 FIXED in Co.Pet./3/2015	M/S DOLOO TEA CO. (INDIA) LTD. AND 2 ORS Versus M/S BHURA BROTHERS (AGENCIES) AND ANR.	MR G KHANDELIA MR. K DEKA	DR. A SARAF
	WITH Co.Pet./3/2015	M/S BHURA BROTHERS AGENCIES Versus M/S DOLOO TEA CO. INDIA LTD. and 3 ORS.	DR. A SARAF MR.S C KEYAL MR. S K SINGH MR. V K CHOPRA MR. D SAHU MS.P BARUAH MR S C DAS MS.G SARMAH MR.P K GARODIA MR. Z ISLAM MR. P DAS MR J CHOPRA MR S J SAIKIA MR. N N DUTTA MS S PATOWARY	MR.B PRASAD (R1-3) MS N RAHMAN (r-4) MR.G KHANDELIA (R- 1-3)
	WITH I.A.(Civil)/2575/2022 in Co.Pet./3/2015	M/S BHURA BROTHERS (AGENCIES) Versus M/S DOLOO TEA CO. (INDIA) LTD. AND 3 ORS.	MR. S K SINGH MS N RAHMAN	MR G KHANDELIA
13	WP(C)/4880/2021	BHUPENDRA GOSWAMI Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. AND 2 ORS.	MR. R C SAIKIA MR. M KALITA MS. N DEY MS N SHARMA	SC, APEX BANK

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LEAVE NOTE OF ADVOCATES FOR 22/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
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10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
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13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025

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16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday, 22nd May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 WP(C)/1188/2020 FIXED, WITH LCR	JOHURUL SK. @ JOHARUL HOQUE Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS A BORAH MS P DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>			
2 WP(C)/1098/2017 FIXED, WITH LCR	ANIL NARZARY Versus THE UNION OF INDIA and 7 ORS.	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	GA, ASSAM C.G.C. MR.B DEKA ASSTT.S.G.I.
<u>HEARING</u>			
3 WP(C)/6850/2019 FIXED, WITH LCR	AINAL MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MRS P RAI MR. H ALI MR H BEZBARUA MR. M DEKA MR. SURAJIT DAS MR. J ABBAS MS. B LASKAR B BARMAN I HOQUE MS. H G DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
WITH I.A.(Civil)/3752/2024 in WP(C)/6850/2019	AINAL MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MRS P RAI MR H BEZBARUA MR. SURAJIT DAS MR. J ABBAS MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4 WP(C)/654/2025 FIXED, WITH LCR	KITAB ALI Versus THE UNION OF INDIA	MR. N HOQUE MD. S HUDA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 22/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
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8)	MR G SARMA	13-05-2025	To	30-05-2025
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10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
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12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025



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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

[CIVIL BENCH-I]

**THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1635/2025	JITUL ALI Versus THE UNION OF INDIA	MR. Y S MANNAN MS. T SOM MS. U HAZARIKA	SC, NCB
<u>ADMISSION</u>				
2	FAO/71/2024 WITH LCR, FIXED	GEETI BORA AND ANR Versus NAVA KUMAR BORA AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA	MR. J C CHAUDHURY (R-1,2,3) MD A SAHAD (R-1,2,3) MR. R K BHUYAN (R-1,2,3) MR. M H ALI (R-1,2,3)
	WITH I.A.(Civil)/3088/2024 in FAO/71/2024	GEETI BORA AND ANR Versus NAVA KUMAR BORA AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA	MR. J C CHAUDHURY
	WITH I.A.(Civil)/536/2025 in FAO/71/2024	NAVA KUMAR BORA Versus SMTI GEETI BORA	MD. A SAHAD MR. R K BHUYAN MR. L C DEY	MS N RAHMAN MR. P KHATANIAR
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
3	RSA/24/2025 FIXED	DAYAMOYEE RAY CHALIHA AND 2 ORS Versus ANJALI DAS AND 3 ORS	MR A DASGUPTA MS B DAS MR J K SHARMA	MR H DAS(R-1,2,43) D BARUAH (R-3)
<u>ORDERS</u>				
4	MACApp./416/2019 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD., Versus MRS. SABINA BEGUM AND 5 ORS.	MR. K K BHATRA MR. R K BHATRA MS. S BURAGOHAIN MR D BHUYAN	MR. A MANNAF (R-1 TO 4) MD A S ALI (R-1 TO 4) MR. B C THAKURIA (R-1 TO 4)
5	Tr.P.(C)/46/2023 FIXED	MUSTT SHABANA YEASMIN Versus KAZI MD. SHAHNAWAZ AHMED	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	MR. R SHARMA MR E AHMED MR H R CHOUDHURY S. TALUKDAR MISS R A CHOUDHURY
6	FAO/65/2024 FIXED	MAYA RANI PAUL AND 2 ORS Versus TINKU PAUL	MR. D MOZUMDER MR C GOGOI MS D DEVI MS. S NATH MR. D MAZUMDAR	MR. D CHAKRABARTY MS D.CHAKRABARTY

	WITH I.A.(Civil)/2469/2024 in FAO/65/2024	MAYA RANI PAUL AND 2 ORS Versus TINKU PAUL	MR. D MOZUMDER MR C GOGOI MS D DEVI MS. S NATH MR. D MAZUMDAR	
7	I.A.(Civil)/277/2024 WITH LCR, FIXED in RSA/16/2024 WITH RSA/16/2024	MUSSTT. MOJIDA BEGUM AND 2 ORS Versus MD. IBRAHIM ALI	MR. B U LASKAR MR. T U LASKAR MD A ISLAM	
		MUSSTT. MOJIDA BEGUM AND 2 ORS Versus MD. IBRAHIM ALI @ PUSU ALI @ PAPU ALI	MR. B U LASKAR MR. T U LASKAR MD A ISLAM	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER M. BORUAH R DEB
8	I.A.(Civil)/456/2024 FIXED in CRP/13576/2023 WITH CRP/13576/2023 (Filing Number)	NIRMAL PAUL Versus ANAND KUMAR SAH	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP	MR P UPADHYAY MR P UPADHYAY FOR CAVEATOR
		NIRMAL PAUL Versus ANAND KUMAR SAH	MR. R K BHUYAN	
9	I.A.(Civil)/1433/2024 FIXED in MACApp./635/2023 WITH MACApp./635/2023 (Filing Number) WITH I.A.(Civil)/1542/2023	TARINI KANTA BORAH Versus NEW INDIA ASSURANCE COMPANY LTD.	MRS. UMA CHAKRABORTY MRS. M CHATTERJEE	MR. R GOSWAMI
		NEW INDIA ASSURANCE LTD. Versus KUMARI TANTI AND ANR . A	MS. M SAIKIA	
		NEW INDIA ASSURANCE COMPANY LTD. Versus KUMARI TANTI AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MRS. UMA CHAKRABORTY (R-2) MR. G K MEDHI (R-1) MRS. M CHATTERJEE (R-2) MR. B BORAH(R-1)
10	I.A.(Civil)/2637/2024 B/O in MFA/11770/2023 WITH MFA/11770/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus MAFIJUL ISLAM AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
		NEW INDIA ASSURANCE COMPANY LTD. Versus MAFIJUL ISLAM AND ANR. B	MS. R D MOZUMDAR	
11	I.A.(Civil)/520/2025 WITH LCR, FIXED in RSA/209/2017 WITH RSA/209/2017	PUTUL DAS AND ORS Versus MADHABI MAZUMDER	MR B S DEKA	MR P C DEY
		ON THE DEATH OF LATE PANKAJ KUMAR DAS HIS LEGAL HEIRS Versus SMTIMADHABI MAZUMDER	MR. P S DEKA MR.G C PHUKAN MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA	MR.P C DEY MR.I HAQUE MS.S PAUL
HEARING				
12	RSA/232/2018 WIH LCR, FIXED	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. T U LASKAR MR. A B T HAQUE MR. S DUTTA	MR S DUTTA MR. A K TALUKDAR MR. S ISLAM MR. S ISLAM MR F K R AHMED MR. S SHARMA (R5)

	WITH I.A.(Civil)/2889/2018 in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. T U LASKAR MR. A B T HAQUE	
	WITH I.A.(Civil)/1471/2021 in RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS Versus MD ABDUL RAHIM AND 2 ORS	MR. A K TALUKDAR MR. A K TALUKDAR	MR K UDDIN
	WITH I.A.(Civil)/1921/2021 in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS	MR. N DHAR MR K UDDIN MR. T U LASKAR	MR. A K TALUKDAR
	WITH I.A.(Civil)/2483/2021 in RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN, HIS LEGAL HEIRS AND ORS Versus MD ABDUR RAHIM AND 7 ORS.	MR. A K TALUKDAR MR. S ISLAM MR S I KHAN	DR. B AHMED GA, ASSAM
13	MACApp./890/2018 WITH LCR, FIXED	SMTI BHABANI BORO and 2 ORS Versus M/S NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. P HAZARIKA MR. P HAZARIKA MR A BARMAN MR. T K MISRA MR D SAIKIA	MRS. S ROY (R1)
14	MACApp./180/2019 WITH LCR, FIXED	M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI. DHANALATA MECH AND 10 ORS.	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR MR. P J SAIKIA MS. C MOZUMDAR MR. S P SHARMA FOR CAVEATOR
15	WITH MACApp./10/2019	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR (R6) MR. P J SAIKIA MS. M KECHII MS. C MOZUMDAR (R6) MR. S P SHARMA (R6) FOR CAVEATOR
16	MACApp./204/2019 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LIMITED. Versus SMT. SUSHNA BHUMIJ @ SUJNA BHUMIJ and 4 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A BARKATAKI MR. A K PAUL (R- 2) MR. P SUNDI MR. P BHARDWAJ (R- 3) MR. R D CHOUDHURY (R-4)
	WITH I.A.(Civil)/1202/2019 in MACApp./204/2019	THE ORIENTAL INSURANCE COMPANY LIMITED. Versus SMT. SUSHNA BHUMIJ @ SUJNA BHUMIJ and 4 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A BARKATAKI MR. A K PAUL (R- 2) MR. P SUNDI MR. P BHARDWAJ (R- 3) MR. R D CHOUDHURY (R-4)
17	MACApp./373/2019 WITH LCR, FIXED	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI SUFIYA KHATUN AND 5 ORS	MR. P HAZARIKA MR A BARMAN MR. P K MUNIR MS. P DAS	DR. B AHMED MR. N HAQUE MR. A GONI MR. S R BARBHUIYA MR. M HUSSAIN MR. M ALI
18	MACApp./487/2019 WITH LCR, FIXED	BAPUKAN KALITA Versus THE UNITED INDIA INSURANCE CO. LTD. and 4 ORS	MR.S C PANDIT MR J KALITA	MRS.B ACHARYA MR.S K GOSWAMI MR.A J SAIKIA MR. A ACHARYA MR.N N BHUYAN MR.U K DUTTA MR.K BORAH
19	MACApp./303/2021 WITH LCR, FIXED	RAMISHA KHATUN AND 5 ORS Versus SRI MANJIT DAS AND 2 ORS	MR. A MANNAF MS J BEGUM	MR. K K BHATTA (R-3) MS R DEVI MR. B KAKATI (R-1,2) MS JONA TALUKDAR (R-3) MR G S BORO (R-1,2)

20	MACApp./855/2022 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD. Versus RAMEN DAS AND ANR.	MR. S K GOSWAMI MR. R SHARMA	MR S N KRISHNATRAYA (R1) MAYUR DAS (R1) MR. P K CHOUDHURY (R1)
21	MACApp./31/2023 WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus ANITA BORA AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. K K DUTTA (R-1,2)
22	RFA/35/2023 WITH LCR, FIXED	SUBHASH CHANDRA BRAHMA Versus MADHAB KARKI	MR. S C BISWAS MR. A IKBAL MS. M NATH MR. P S BISWAS MS S SIDDIQUA	MR. S K GHOSH MS F AHMED
23	MACApp./100/2023 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD. Versus ISHWARI CHETRY AND 7 ORS. F	MR. R K BHATRA MR. A SAIKIA MS P HUJURI MS R GANGAWAT	MR. S CHAMARIA (R1) MR A N SARMAH (R1) MR M M ZAMAN (R1)
	WITH I.A.(Civil)/1540/2023 in MACApp./100/2023	NEW INDIA ASSURANCE CO. LTD. Versus ISHWARI CHETRY AND 7 ORS. F	MR. R K BHATRA MR. A SAIKIA MS P HUJURI MS R GANGAWAT	MR. K K BHATTA MS JONA TALUKDAR (r-8) MS R DEVI (r-8)
	WITH I.A.(Civil)/1545/2023 in MACApp./100/2023	NEW INDIA ASSURANCE CO. LTD. Versus ISHWARI CHETRY AND 7 ORS. F	MR. R K BHATRA MR. A SAIKIA MS P HUJURI MS R GANGAWAT	MR. K K BHATTA MS JONA TALUKDAR (r-8) MS R DEVI (r-8)
24	CRP/149/2023 FIXED	NEELAKSHI SANDILYA AND ANR Versus SHAHAR BHANU	MR K KHANNA MS M DAS	MD K RAHMAN

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LEAVE NOTE OF ADVOCATES FOR 22/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
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11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,22nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/287/2014	DEBAJIT PHUKAN and 5 ORS Versus THE STATE OF ASSAM AND 39 ORS	MR.S BHATTACHARYYA MS.M BHATTACHARJEE	MR.C BARUAH MR.K N CHOUDHURY(R-4to36&38to40) MSB DEVI GA, ASSAM SC, APSC MR.M MAHANTA(R-4to36&38to40) MS.A VERMA MR.B GOGOI SC, FINANCE MR.A DEKA(R-4to36&38to40) MR.B K KASHYAP(R-4to36&38to40)
2 WITH WP(C)/7397/2013	ABANI PHUKAN and 5 ORS Versus THE STATE OF ASSAM AND 43 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MS. L DAS(R-2,4) MR.A CHETRY MS.P KHOUND MR A CHAKRABORTY (R-2,4)	GA, ASSAM SC, APSC MR. N ALAM MR.S U AHMED SC, FINANCE
3 WP(C)/4181/2014	VISHWANATH PATHAK Versus FOOD CORPORATION OF INDIA and 5 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN	MR.P K ROY MR.S K CHAKRABORTY SC, F C I MS.A CHAKRABORTY MS.K G SARMAH
4 WITH WP(C)/3275/2015	VISHWANATH PATHAK Versus FOOD CORPORATION OF INDIA and 32 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY(R-1 to 5) MR.S K CHAKRABORTY(R-1 to 5) MR.R MAZUMDAR(R-8, 9, 17, 19 & 23) MS.M DUTTA(R-1 to 5) MS.A CHAKRABORTYR-1 to 5 SC, F C I
5 WP(C)/6304/2014	NO. G/5017953N EX RIFLEMAN GD SUNIL KUMAR RABHA Versus THE UNION OF INDIA and 3 ORS	MR.S NATH	C.G.C. MR.S BARUAH MR. B SARMA ASSTT.S.G.I.

6	WP(C)/7072/2015	SMTI JYOTIRUPA BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MR.R DE MS.D DEVI MR.R J SARMA MS.M JALAN MS.B RABHA	MS.L BORAH(R-7&8) MRS.V L SINGH SC, NHAI MR.M U MONDAL(R-6&9) MR.M HUSSAIN(R-6&9) MS.J DAS(R-7&8) MR.H DAS(R-7&8) SC, PWD (ROADS) MRS.M BORA MDI H KHAN(R-6&9)
7	WP(C)/7558/2015	PRADIP SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR.B GOSWAMI MR. P N GOSWAMI MS. M D BORAH MS.S CHUTIA MR. K P PATHAK MR BHARGAV DAS	GA, ASSAM
8	WP(C)/7992/2015	COMMUNITY HEALTH OFFICER'S ASSOCIATION, ASSAM and 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR.A CHETRY MR.H K DAS MR. A M S MAZUMDER(P-3) MR.W YHOSHII	GA, ASSAM C.G.C. MR.J M A CHOUDHURY MRS.A DASS SC, HEALTH SC, NHM ASSTT.S.G.I.
9	WP(C)/688/2016	DEBENDRA SAIKIA and 4 ORS Versus THE NUMALIGARH REFINERY LTD. and 3 ORS.	MR.A BORAH MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.S NEOG MS.K BARPUJARI MR.K OJHA	MR.U K NAIR R-3 MS U DAS(R-3) MS.A VERMA(R-3) MR. A DHAR (R-1,2,3) ASSTT.S.G.I.
10	WP(C)/817/2016	SRI GAUTAM CH. DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MR. A K AZAD MS. K NANDI	MR. D SAIKIA (SR. ADV) GA, ASSAM MRS. J M KONWAR
11	WP(C)/1320/2016	RAJ KUMAR DAS Versus THE UNION OF INDIA and 4 ORS	MR. J SARMA MR. M C DAS	MR. S. SARMA (CGC)
12	WP(C)/1922/2016	JATINDRA NATH SHARMA Versus THE STATE OF ASSAM and 2 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.M P SARMA MS.N SHYAMAL	MR.B CHAKRABORTY(R-3) MR.M MAHANTA(R-2) MS.R DEKA(R-2) MR.K N CHAKRABORTY(R-2) MS.P MITRA(R-3) MR.B K KASHYAP R-2 SC, PWD MS.P HAZARIKA(R-3)
13	WP(C)/2192/2016	MUSTT. SANAWOAR BEGUM @ SANOWARA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR.A K PURKAYASTHA MR.M J BARUAH MR.S SHARMA	MR.B K SARMA SC, SOCIAL WELFARE
14	WP(C)/2711/2016	SARAT CH. HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. J C DAS MR. D HAZARIKA MR. D J KACHARI MR. L K BORAH	GA, ASSAM MR. A THAKUR SC, PERSONNEL DEPT.
15	WP(C)/6831/2016	JOHN JACOB and 34 ORS Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.U K NAIR MS.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII MS.P BORGOHAIN	MRS. A GAYAN ASSTT.S.G.I.
16	WP(C)/7194/2017	BHARAT CH. BARUAH Versus THE STATE OF ASSAM and 5 ORS	MRS A BUJARBARUAH MS.A BARUAH	SC, BTC SC, HEALTH
17	WITH WP(C)/703/2018	JUNAS DAIMARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MRS. A BUJARBARUAH MS. D. BUJARBARUAH MS. R BORGOHAIN	SC, BTC SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 22/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,22nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER**

COURT NO: 9

[SPECIAL DIVISION BENCH]

THIS BENCH WILL RISE AT 4:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(j)/110/2019 5 Y 11 M 9 D :WITH LCR 5 FILES. P.B-2.	AJAY SABAR Versus THE STATE OF ASSAM	MR. N HASSAN, AMICUS CURIAE	MR. U CHOUDHURY (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
2	CRL.A(j)/21/2020 5 Y 10 M 8 D :WITH LCR 4 FILES. P.B-2. FIXED.	KUTU TELIPATHAR Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
3	CRL.A(j)/32/2020 WITH LCR 4 FILES. P.B-2.	DHAN GOWALA Versus THE STATE OF ASSAM	MS. B CHOWDHURY, AMICUS CURIAE	PP, ASSAM
4	CRL.A(j)/35/2020 5 Y 9 M 27 D :WITH LCR 4 FILES. P.B-2.	ASHISH KARMAKAR Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
5	CRL.A(j)/42/2020 5 Y 9 M 16 D :WITH LCR 4 FILES. P.B-2.	SHANKAR GAUTAM Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
6	CRL.A(j)/37/2021 10 Y 5 M 21 D :WITH LCR 5 FILES. P.B-2.	DILIP NAYAK Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
7	Crl.A./38/2021 WITH LCR 3 FILES. P.B-2.	MD. RAFIQ BEPARI Versus THE STATE OF ASSAM AND ANR	MR T KALITA MR S M ABDULLAH P MR R ISLAM MR S RAHMAN	MS G BORA(R-2) PP, ASSAM
8	Mat.App./47/2022 CAVT. NO.13392/022, WITH LCR. FIXED.	XXXXXXX Versus XXXXXXX	MR H R A CHOUDHURY MS. R CHOUDHURY MR N RAHMAN	MR. P BHOWMICK MD S HOQUE (r-2) MR M HOQUE (r-2) MR. D THAOSEN FOR CAVEATOR
9	Crl.A./204/2022 2 Y 11 M 23 D :WITH LCR 5 FILES. P.B-2.	BRAJESWAR BORDOLOI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025



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[For Thursday,22nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -			
1 WP(C)/2135/2025 FIXED	PANKAJ KAKOTY Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. M AHMED MD I H LASKAR MR. D J DAS	GA, ASSAM SC, FINANCE SC, HEALTH
WITH 2 WP(C)/6308/2024	PANKAJ KAKOTY Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
WITH 3 WP(C)/6309/2024	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
WITH 4 WP(C)/2137/2025	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MD I H LASKAR MR. D J DAS	GA, ASSAM SC, FINANCE SC, HEALTH
- ADMISSION WITH NOTICE SERVED - REPLY FILED -			
5 WP(C)/5328/2021 PART-HEARD, FIXED	PROMOD CHANDRA KAKATI AND 11 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. P K GOSWAMI MS. M DEVI MR. M DAS MR. A DAS	GA, ASSAM SC, AG SC, FINANCE SC, PWD
6 WP(C)/6960/2023 PART-HEARD, FIXED	M/S. PEPSICO INDIA HOLDINGS PVT. LTD., Versus THE UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. D BORAH	SC, GST DY.S.G.I.

7	WP(C)/381/2015 FIXED	SUMIT PAUL Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	DR. B AHMED (r-4) MS. D S NEOG (SC, CO- OPERATION DEPTT.) MR. N HAQUE (R-5,6) MR. S BANIK MR. A K AZAD (r-4) MR M HUSSAIN (R-5,6) MR. A S TAPADER (R-4 to 6) C M DEKA (R-4 to 6) MR M AHMED
8	WP(C)/4310/2021 FIXED	UPEN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. T U LASKAR MR. A B T HAQUE	SC, Assam Secretariat Administration Department SC, IRRIGATION
9	WP(C)/5958/2023 FIXED	MONTU GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. J B SAIKIA B.L. SARMA MR. M H ALI S M MUNIR	SC, P AND R.D. GA, ASSAM
10	WP(C)/6302/2023 FIXED	HIRANYA BARMAN Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
11	WITH WP(C)/6304/2023	SIMANTA JYOTI BARUAH Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
12	WITH WP(C)/6305/2023	PRADIP KUMAR SARMA Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
13	WP(C)/3125/2024 FIXED	MOONSOON BARKAKOTI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	GA, ASSAM
	WITH I.A.(Civil)/170/2025 in WP(C)/3125/2024	THE STATE OF ASSAM AND 2 ORS Versus MOONSOON BARKAKOTI AND 4 ORS	DIPANKAR NATH	MR. J PATOWARY
14	WP(C)/5149/2024 FIXED	SANGHAMITRA SAHA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR GAURAV R DUTTA MR A R BAROOAH	R C SANCHATI(R-4) MR. B D CHOWDHURY(R-3) G BAISHYA (R-3) MR S SANCHETI(R-4) MR. A SANCHETI (R-4) MR. U GOSWAMI(R-4) SC, HEALTH
HEARING				
15	WP(C)/7688/2015 FIXED	SABITA TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMA-R-4 and 5 MR. B. GOGOI, SC, FINANCE AND TAXATION MR. P P DAS (r-5,6) MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, MR. J.K. GOSWAMI, SC, AIDC MR D DEKA (R-5,6) MR. SURAJIT DAS (r-5,6) MR. A. KALITA, SC, INDUSTRIES AND COMMERCE MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA

16	WP(C)/3245/2023 FIXED	ANURADHA KALUWAR Versus THE UNION OF INDIA AND 3 ORS	MR. B CHETRI MRS H M PHUKAN MR VINOD BASFOR	MR H GUPTA (r-1) DY.S.G.I.
WITH				
17	WP(C)/2043/2021	ON THE DEATH OF SANJIB KUMAR KALUWAR, HIS LEGAL HEIRS MRS. ANU KALUWAR AND ORS. REP. Versus THE UNION OF INDIA AND 3 ORS	MR. B CHETRI	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,22nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1640/2025	SAIBUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
MOTION				
2	AB/1113/2025	EBRAHIM ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
ADMISSION				
3	Tr.P.(CrI.)/40/2024 B/O	INTAZUL HOQUE Versus MAINA BEGUM	MR M RANA MD. I AHMED	MR. M AHMED MR. M M ZAMAN
4	CrI.Pet./690/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SOFIKUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	MR. N MAHAJAN, AMICUS CURIAE (R-2) PP, ASSAM
5	CrI.A./178/2025	NEKBOR ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
	WITH I.A.(CrI.)/510/2025 in CrI.A./178/2025	NEKBOR ALI Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
6	CrI.A./179/2025	SULTANA BEGUM Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY A MISHRA	PP, ASSAM
	WITH I.A.(CrI.)/514/2025 in CrI.A./179/2025	SULTANA BEGUM Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY A MISHRA	PP, ASSAM
7	CrI.A./181/2025	UMESH KAKATI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

	WITH I.A.(CrI.)/518/2025 in CrI.A./181/2025	UMESH KAKATI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
8	Crl.Pet./301/2025 FIXED	HIRAMONI SAIKIA AND 5 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY SAMRIDDHI SAIKIA	PP, ASSAM
9	Crl.Pet./318/2025 FIXED	HIRAMONI SAIKIA AND 5 ORS. Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
10	Crl.Pet./320/2025 FIXED	HIRAMONI SAIKIA AND 5 ORS. Versus THE STATE OF ASSAM	MR. A M BORA MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
<u>BAIL HEARING</u>				
11	AB/1016/2025 FIXED	RAJU KALITA Versus THE STATE OF ASSAM	MR. S MUNIR MR. R ALI MS. N.A. BEGUM	PP, ASSAM
<u>ORDERS</u>				
12	I.A.(CrI.)/7/2021 in CrI.A./8890/2020	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SHRI S.N. SANYAL AND 4 ORS.	MR. S C KEYAL	
	WITH CrI.A./8890/2020 (Filing Number)	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION (E) Versus S. N. SANYAL AND 4 ORS		
	WITH Crl.L.P./1/2021	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SOMNATH SANYAL AND 6 ORS.	MR. S C KEYAL	MR. D K DAS (R-1,3,4) MS D HAZARIKA (R-3,4) MS D HAZARIKA (R-3,4) MS P K DARJEE R-1
13	Crl.Pet./1197/2023	JAYANTA BARUAH Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM	PP, ASSAM
14	Crl.Pet./924/2024 FIXED	DINESHWARI PATIR Versus SUREN CHANDRA PATIR AND ANR	MS P DAS (LEGAL AID COUNSEL)	MR. B K SEN (R-1) MR A HUSSAIN (R-1) F. SHAHIN (R-1) N HASAN (R-1) P SINGH (R-1)
15	Crl.L.P./4/2025 WITH OFFICE NOTE, FIXED in CrI.A./561/2025	ABDUL HALIM Versus MALOBIKA BORAH	MR. A M KHAN MR T T MONI MD. S ALI	MS. G BORAH
	WITH Crl.A./561/2025 (Filing Number)	ABDUL HALIM Versus MALOBIKA BORAH	MR T T MONI	
16	Crl.L.P./24/2025 in CrI.A./512/2025	THE STATE OF ASSAM Versus DULAL BORA @ DEBAJIT BORA	MR K.K. DAS	
	WITH Crl.A./512/2025 (Filing Number)	THE STATE OF ASSAM REPRESENTED BY THE PP ASSAM Versus DULAL BORA ALIAS DEBAJIT BORA	MR KANGKAN KUMAR DAS	
	WITH I.A.(CrI.)/512/2025	THE STATE OF ASSAM Versus DULAL BORA @ DEBAJIT BORA	MR K.K. DAS	
17	I.A.(CrI.)/496/2025 in CrI.Pet./533/2025	SRI RATUL CHUTIYA Versus THE STATE OF ASSAM AND ANR	MR. B CHETRI MS. D BORA	PP, ASSAM

18	I.A.(CrI.)/499/2025 in CrI.Pet./516/2025	JOYMOT ALI ALIAS JAIMAT ALI Versus THE STATE OF ASSAM AND ANR	MR. A ALI	PP, ASSAM
19	I.A.(CrI.)/511/2025 in CrI.A./4345/2025	RAMJAN SEIKH Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
	WITH CrI.A./4345/2025 (Filing Number)	RAMJAN SEIKH Versus THE STATE OF ASSAM	MR RASHIDUL ISLAM	
	WITH I.A.(CrI.)/4348/2025 (Filing Number)	RAMJAN SEIKH Versus THE STATE OF ASSAM	MR RASHIDUL ISLAM	
HEARING				
20	CrI.Pet./625/2011 FIXED	JITU DEY and ANR. Versus THE STATE OF MIZORAM AND ANR	MS.M BARMAN MR.M ISLAM	MS.M KECHU MR.T KHRO PP, MIZORAM
21	CrI.A./58/2012	MD. JAYNUR ALI @ JAYNUR RAHMAN, Versus THE STATE OF ASSAM,	MR.S C BISWAS MR.J C BARMAN MR. S K TALUKDAR MS.M SARMAH T R OVUNG MR.F HAQUE	
22	WITH CrI.A./131/2012	ABDUL MAZID Versus THE STATE OF ASSAM	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	PP, ASSAM
23	CrI.Rev.P./200/2012 WITH LCR 7 FILES, FIXED	DWIPEN BORO Versus THE STATE OF ASSAM	MR.G SAROWAR MR.M DUTTA MR.M ISLAM MR.N UDDIN	PP, ASSAM
24	CrI.Rev.P./365/2012 WITH LCR 3 FILES, FIXED	MD. JAFAR ALI @ JAFAR ALI Versus THE STATE OF ASSAM	MS. R CHOUDHURY (AMICUS CURIAE) MR.S SINHA MR. S B PRASAD	PP, ASSAM
25	CrI.A./51/2017 WITH LCR 2 FILES	SRI DIJU BARUAH Versus SRI PARTHA PRATIM BARKAKATI	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.P JAIN	MR.N DEKA MS.S SARMA MS.R BARUAH MS.N AHMED
26	CrI.Pet./1152/2018 FIXED	NIRANJAN BORA Versus REKHA BORA	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	MS. M B BARUAH (Legal Aid Counsel))
27	CrI.Pet./1310/2018 FIXED	SMT. MAMONI BAYAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
28	CrI.Pet./774/2019 FIXED	JAJNESWAR RAJKHOWA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR J CHUTIYA MS. S KEMPRAI PP, ASSAM
29	WITH CrI.Pet./34/2019	JAJNESWAR RAJKHOWA Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR J CHUTIYA MR. P KATAKI (R2) MRS R BEGUM (R2) MS. S KEMPRAI MS. M DEVI (R2) PP, ASSAM
30	CrI.Pet./868/2019 WITH LCR 3 FILES(SCANNED COPY), FIXED	MD. SAMED ALI Versus THE STATE OF ASSAM AND ANR.	MR. M P CHOUDHURY MR. S BATHARI	MR. N K KALITA PP, ASSAM
31	CrI.A./257/2022 <u>2 Y 10 M 11 D :</u>	BABUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH	MR. U CHOUDHURY (LEGAL AID COUNSEL,R2) PP, ASSAM

	WITH I.A.(CrI.)/619/2022 in CrI.A./257/2022	BABUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH PP, ASSAM
32	CrI.A./216/2023 4 Y 3 M 17 D :	MOSHAROF ALI @ MOSHARAF ALI Versus THE STATE OF ASSAM AND ANR.	MR. A M KHAN MR T T MONI MR. R I DEWAN PP, ASSAM
33	CrI.A./327/2023 WITH LCR 5 FILES, P.B.-2, OFFICE NOTE	MD. AMINUL HOQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MS. S DEVI PP, ASSAM
	WITH I.A.(CrI.)/812/2023 in CrI.A./327/2023	MD. AMINUL HOQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MS. S DEVI PP, ASSAM
34	CrI.Pet./615/2023 WITH LCR 2 FILES (SCANNED COPY)	KULENDRA KUMAR NATH AND ANR Versus TANDRALI NAYAK	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN MR S K AGARWAL
35	CrI.A./70/2024	ASHRAFUL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. R BORA MR. A PHUKAN, AMICUS CURIAE (R-2) PP, ASSAM
	WITH I.A.(CrI.)/245/2024 in CrI.A./70/2024	ASHRAFUL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. R BORA PP, ASSAM
36	CrI.A./219/2024 WITH LCR 4 FILES	NRIPEN RABHA Versus STATE OF ASSAM AND ANR.	MR. K R PATGIRI MR G SARMA PP, ASSAM
	WITH I.A.(CrI.)/645/2024 in CrI.A./219/2024	NRIPEN RABHA Versus THE STATE OF ASSAM AND ANR.	MR. K R PATGIRI MR G SARMA PP, ASSAM
37	WITH CrI.A./222/2024	JIBAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. K R PATGIRI MR G SARMA MR S DEKA PP, ASSAM
	WITH I.A.(CrI.)/648/2024 in CrI.A./222/2024	JIBAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. K R PATGIRI MR G SARMA MR S DEKA PP, ASSAM
38	WITH CrI.A./223/2024	SONE RABHA @ SONESWAR RABHA Versus STATE OF ASSAM AND ANR.	MR. K R PATGIRI MR G SARMA MR S DEKA PP, ASSAM
	WITH I.A.(CrI.)/649/2024 in CrI.A./223/2024	SONE RABHA @ SONESWAR RABHA Versus STATE OF ASSAM AND ANR.	MR. K R PATGIRI MR G SARMA MR S DEKA PP, ASSAM
39	CrI.Pet./230/2024	PRADIP KHANIKAR Versus DIPIKA KHANIKAR AND ANR	MR D KALITA MR. M HUSSAIN MS R KOUR MR. D BARUAH (R-1) MR. A K GUPTA (R-1) MR. R S MISHRA (R-1) MR. W TERON (R-1) MS. S K GUPTA (R-1) MS. B SARMA (R-1) PP, ASSAM
40	CrI.Pet./231/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	FARHANA BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR PP, ASSAM
41	WITH CrI.Pet./222/2024	AKLIMA BEGUM Versus THE STATE OF ASSAM AND ANR	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR PP, ASSAM
42	CrI.A./336/2024 WITH LCR 4 FILES	SAMSUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY MR H R CHOUDHURY(R-2) S. TALUKDAR(R-2) A S PRODHANI (R-2) PP, ASSAM K MAINUDDIN(R-2)

WITH
[I.A.\(CrI.\)/981/2024](#)
in CrI.A./336/2024

SAMSUL HAQUE
Versus
THE STATE OF ASSAM AND ANR

MR H R A CHOUDHURY
MR. A AHMED
MR. M A CHOUDHURY
MR. I U CHOWDHURY

PP, ASSAM

43 [Crl.Pet./457/2024](#)
WITH LCR 1 FILE (SCANNED
COPY)

BISWAJYOTI DEB ROY
Versus
THE STATE OF ASSAM AND ANR

MR. R ALI
MR M Z SHAH

MR. D HUSSAIN (R-2)
MR. R A MAZUMDER (R-2)
MS. S DAS (R-2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,22nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2570/2025	RUPJYOTI SENAPATI Versus THE REGISTRAR GENERAL	MR. M BHAGABATI MS. B TALUKDAR MR. M P DAS	SC, GHC
<u>ADMISSION</u>				
2	WP(C)/5149/2021 FIXED	KULDWIP NATH Versus THE STATE OF ASSAM AND 2 ORS	MR S KHOUND MR H K NATH	GA, ASSAM MR H K DAS (R-3) SC, FINANCE
	WITH I.A.(Civil)/1282/2025 in WP(C)/5149/2021	SRI KULDWIP NATH Versus THE STATE OF ASSAM	MR H K NATH MR S KHOUND	GA, ASSAM SC, GHC
3	WP(C)/5566/2023 FIXED	CHABIN THAKURIA Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MUNIR MR. A. GAYAN	GA, ASSAM MR. B K BHAGAWATI (R-4) MS G HAZARIKA, SC, REVENUE DEPARTMENT. MR B S DEKA (R-4) MR H PARASAR (R-4) SC, GHC (R-2,3)
4	WP(C)/1393/2024	ANJU PRASAD Versus THE GAUHATI HIGH COURT AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, GHC
5	WP(C)/5763/2024	BIPUL BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MS. P P DAS	GA, ASSAM MR. B GOGOI MS. S SARMA(Resp. 4 & 5) SC, GHC
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
6	RSA/35/2025 (AT 2:00 PM), FIXED	FAZAL ALI @ FAZAL HAQUE Versus ASRAB ALI AND ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN N HASAN	MR. N ALAM MR K JAIN S A BAKHTIAR
	WITH I.A.(Civil)/3964/2024 in RSA/35/2025	FAZAL ALI Versus ASRAB ALI AND ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN	

WITH
[I.A.\(Civil\)/303/2025](#)
in RSA/35/2025

FAZAL ALI ALIAS FAZAL HAQUE
Versus
MD ASRAB ALI

MR. B K SEN
MR A HUSSAIN

ORDERS

- | | | | | |
|----|--|--|---|---|
| 7 | I.A.(Civil)/1824/2023
FIXED
in WP(C)/1344/2023
WITH
WP(C)/1344/2023 | SAMUJJAL KALITA
Versus
THE STATE OF ASSAM AND 3 ORS | MR. S D ROY | GA, ASSAM
SC, GHC |
| 8 | WP(C)/2814/2023
FIXED | SAMUJJAL KALITA
Versus
THE STATE OF ASSAM AND 3 ORS | MR. A CHAMUAH
MR. S D ROY
B DAS
MS. J GAYAN | GA, ASSAM
SC, GHC |
| 9 | WP(C)/2118/2024
FIXED | PRABHAKAR KAKATI
Versus
THE STATE OF ASSAM AND 3 ORS | MR. K SARMA
MR. S BORUAH | GA, ASSAM
MR. R ALI (R-3)
MR H A AHMED (R-3)
SC, GHC |
| 10 | WP(C)/4004/2024 | KHAGEN KALITA
Versus
THE STATE OF ASSAM AND 3 ORS | MR. A CHAMUAH | GA, ASSAM
SC, GHC |
| 11 | WP(C)/6777/2024 | KAMKHOLUN LHOIJEN
Versus
THE GAUHATI HIGH COURT AND 4 ORS | MR. R BORA
MS R MEDHI
MR. S UDDIN | GA, ASSAM
SC, GHC |
| 12 | WP(C)/6777/2024 | RANJIT SARKAR
Versus
THE STATE OF ASSAM AND 6 ORS. | MR. R MAZUMDAR
MR P RAI
MS T WAPANGLA
MR. R DEKA | GA, ASSAM
MR H K DAS, SC GHC |
| 13 | I.A.(Civil)/972/2025
FIXED
in WP(C)/304/2024
WITH
WP(C)/304/2024 | PARAMESH SARMA
Versus
THE STATE OF ASSAM AND 4 ORS. | MR. R SARMA
A H CHOUDHURY | GA, ASSAM
SC, FINANCE
SC, GHC |
| 14 | WP(C)/1289/2025 | PARAMESH SARMA
Versus
THE STATE OF ASSAM AND 5 ORS | MR. T DEURI
MR. R SARMA | GA, ASSAM
SC, AG
SC, FINANCE
SC, GHC |
| 15 | WP(C)/419/2023
(AT 2:00 PM), FIXED | PRANJIT BANIK
Versus
THE STATE OF ASSAM AND 4 ORS. | MR. R MAZUMDAR
MR P RAI
MS T WAPANGLA
MR. R DEKA | GA, ASSAM
MR J PAYENG (R-5)
MS. SUSMITA DOLEY(R-5)
SC, GHC |

HEARING

- | | | | | |
|----|---|--|---|---|
| 14 | WP(C)/419/2023
(AT 2:00 PM), FIXED | SMITA CHOUDHURY
Versus
THE STATE OF ASSAM AND 3 ORS. | MR. A CHAMUAH
MR T CHAKRABORTY
MR. D CHOUDHURY
MR J DAS
MR. S D ROY
MS. J GAYAN
MR. R K SARMA | SC, FINANCE
GHC |
| 15 | WP(C)/2323/2023 | HIRANYA HAZARIKA
Versus
THE STATE OF ASSAM AND 6 ORS. | MRS. K BARPUZARI
MR. A CHAMUAH
MS. J GAYAN | GA, ASSAM
MR H K DAS (R 3-7)
MR. A CHAKRABARTY (R-1)
MR P NAYAK (R-2)
SC, FINANCE |

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LEAVE NOTE OF ADVOCATES FOR 22/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025

8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,22nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1568/2025	ASHRAFUL ISLAM @ ASHARFUL ISLAM Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
2	Bail Appln./1589/2025	DALIM SHEIKH Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED S W HUSSAIN	PP, ASSAM
3	Bail Appln./1606/2025	MISTAL HAQUE Versus THE STATE OF ASSAM	MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
4	Bail Appln./1644/2025	GOPAL PAUL Versus CENTRAL BUREAU OF INVESTIGATION	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY MR M BARMAN	SC, CBI
<u>BAIL HEARING (BA)</u>				
5	Bail Appln./2777/2024 WITH OFFICE NOTE, WITH CASE RECORD(SCANNED COPY)	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
6	Bail Appln./3084/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	HAMIDA BEGUM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
7	Bail Appln./49/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SUJAL ALI Versus THE STATE OF ASAAM	MR. D DAS SR. ADV MR S RAHMAN MS. S PHUKAN MR. K MOHAMMED MR. H HAZARIKA S M MUNIR	PP, ASSAM
8	Bail Appln./632/2025 WITH CASE RECORD(SCANNED COPY)	JUNEL DAIMARY Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
9	Bail Appln./659/2025 WITH CASE RECORD(SCANNED COPY)	SRI S KAPANI Versus THE STATE OF ASSAM	MRS N GOSWAMI MR B KAUSHIK MR. S KASHYAP K BHARALI	PP, ASSAM
10	Bail Appln./1388/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. SAFIQR RAHAMAN Versus THE UNION OF INDIA	MR U S BORGOHAIN M DAS	SC, NCB

11	Bail Appln./1448/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	AMIR KHAN AND ANR Versus THE UNION OF INDIA	MR. M ALI MR J. E. SARKAR H R KHAN	SC, NCB
BAIL HEARING				
12	AB/533/2025 AB 478/2025(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MOIDUL HOQUE SARKAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR A AHMED	PP, ASSAM
ORDERS				
13	Review.Pet./24/2024 MAC.APP. 401/2017(D/O), LCR 2 FILES	ORIENTAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF GAHAR MULLAH HIS BELOW NAMED LEGAL HEIR	MR. S K GOSWAMI MR. R C PAUL	
14	Review.Pet./50/2025 in CRP(IO)/68/2024 (D/O), FIXED	DEBENDRA JALEWAL Versus BIRENDRA PRASAD	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR. D SARAF MS P SHARMA
15	I.A.(CrI.)/478/2025 WITH CASE RECORD(SCANNED COPY) in Bail Appln./882/2025 WITH Bail Appln./882/2025	SHORAB ALI ALIAS BABLU ALIAS BABU Versus THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
		SHORAB ALI @ BABLU @ BABU Versus THE STATE OF ASSAM	MR. H ALI MR A N AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,22nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/2434/2025 FIXED	MOHI UDDIN LASKAR AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN	SC, CO OP
2 WP(C)/2579/2025 FIXED	SANJAY KUMAR DAS Versus THE STATE OF ASSAM AND ORS	G IMTIAZ	GA, ASSAM SC, APDCL
3 WP(C)/2609/2025 FIXED	KAMAL CHAND SURANA Versus THE UNION OF INDIA AND 3 ORS.	MS M HAZARIKA MS. S NEWAR	DY.S.G.I. SC, CUSTOMS
4 WP(C)/2652/2025 FIXED	MD NURUL IMAN Versus THE CHIEF SECRETARY TO THE GOVT OF ASSAM	MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN	GA, ASSAM SC, INDUSTRIES AND COMMERCE
WITH			
5 WP(C)/1574/2025	MD AZIZUR RAHMAN Versus THE STATE OF ASSAM	F K R AHMED MRS. M TALUKDAR MR. N I KHAN MRS. H THAKURIA	GA, ASSAM NISHANT DAS(R-2,3) MS P DEVI(R-2,3) MR P R SARMA (R-2,3) SC, INDUSTRIES AND COMMERCE SC. REVENUE SC, AIDC
6 WP(C)/2658/2025 FIXED	SUNIL DEKA Versus THE STATE OF ASSAM AND 3 OTHERS	MD S HOQUE	GA, ASSAM SC. REVENUE
7 WP(C)/2663/2025 FIXED	HARESH CHANDRA HANDIQUE AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. A BISWAS MR. R SEKHAR MR. B D CHOWDHURY MR P K BASU MS. K DEY	GA, ASSAM SC, REVENUE
8 WP(C)/2664/2025 FIXED	RAMESH MAHANTA Versus GAIL (INDIA) LIMITED AND 4 ORS.	MR G DEKA MR R CHETRY	GA, ASSAM SC, REVENUE
ADMISSION			
9 WP(C)/5601/2022 FIXED	NUR ISLAM AND 16 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH	GA, ASSAM SC, REVENUE

10	WITH WP(C)/6220/2022	FAYZ AHMED AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
11	WITH WP(C)/1987/2023	AIN UDDIN AND 34 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
12	WITH WP(C)/5047/2023	SARIFA KHATUN AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
13	WITH WP(C)/5129/2023	HARIS ALI AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
14	WP(C)/1467/2025 FIXED	BISWA RANJAN BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
15	WP(C)/1565/2025 FIXED	BITUPON DOLEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA MR. R K MAHANTA	SC, FINANCE AND TAXATION
16	WP(C)/1749/2025 FIXED	PHANIDHAR BORSAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MR K J SAIKIA	SC, FINANCE AND TAXATION
17	WP(C)/1750/2025 FIXED	PHANIDHAR BORSAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MR K J SAIKIA	SC, FINANCE AND TAXATION
18	WP(C)/1989/2025 FIXED	M/S T AND I PVT LTD Versus THE UNION OF INDIA AND ORS	MS. M L GOPE MS. N HAWELIA MS. H JAIN M BARUAH	SC, GST DY.S.G.I.
19	WP(C)/2128/2025 FIXED	SRI MONMIL BORO AND ORS Versus THE STATE OF ASSAM AND ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC. REVENUE
20	WP(C)/2130/2025 FIXED	SMTI TUTUMONI HAZARIKA Versus THE STATE OF ASSAM AND ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC. REVENUE
21	WP(C)/2132/2025 FIXED	NILIMA ROY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
22	WP(C)/2133/2025 FIXED	ARUN MONDAL Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
23	WP(C)/2134/2025 FIXED	BAKUL GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
24	WP(C)/2146/2025 FIXED	RAMKRISHNA SAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. M J BHATTACHARYYA MS A DAS MS. L WANGSA	GA, ASSAM SC, REVENUE
25	WP(C)/2147/2025 FIXED	BHANU DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. M J BHATTACHARYYA MS A DAS MS. L WANGSA	GA, ASSAM SC, REVENUE
26	WP(C)/2188/2025 FIXED	SANJAY KUMAR BHURA Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. M J BHATTACHARYYA MS A DAS U BHARADWAJ	GA, ASSAM SC, REVENUE
27	WP(C)/2189/2025 FIXED	DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND ORS	MR. T DEURI MS A DAS U BHARADWAJ	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

28	WP(C)/2191/2025 FIXED	KAILASH MAHASETH Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. M J BHATTACHARYYA MS A DAS	GA, ASSAM SC, REVENUE
29	WP(C)/2194/2025 FIXED	POTSHANGBAM KHONI CHAOBA MEETEI Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. M J BHATTACHARYYA MS A DAS U BHARADWAJ	GA, ASSAM SC, REVENUE
30	WP(C)/2195/2025 FIXED	BHUMIKA PATHAK MEDHI Versus THE STATE OF ASSAM AND ORS	MR. M J BHATTACHARYYA MS A DAS U BHARADWAJ	GA, ASSAM SC, REVENUE
31	WP(C)/2197/2025 FIXED	KONJENBAM ANJALI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. M J BHATTACHARYYA MS A DAS U BHARADWAJ	GA, ASSAM SC, REVENUE
32	WP(C)/2198/2025 FIXED	RINKU DAS Versus THE STATE OF ASSAM AND ORS	MR. M J BHATTACHARYYA MS A DAS U BHARADWAJ	GA, ASSAM SC, REVENUE
33	WP(C)/2201/2025 FIXED	PANCHAM ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. M J BHATTACHARYYA MS A DAS	GA, ASSAM SC, REVENUE
34	WP(C)/2220/2025 FIXED	MAYA RANI BANIA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
35	WP(C)/2221/2025 FIXED	SRI SANKAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
36	WP(C)/2223/2025 FIXED	JAY PRAKASH PRASAD Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC. REVENUE
37	WP(C)/2228/2025 FIXED	SMTI SAROJ DEVI Versus THE STATE OF ASSAM AND ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC. REVENUE
38	WP(C)/2229/2025 FIXED	MANJU DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC. REVENUE
39	WP(C)/2231/2025 FIXED	INDRA BISWAS Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
40	WP(C)/2267/2025 FIXED	POTIRAM CHOUHAN AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR U DAS MR B SINHA MR. S SAIKIA J DAS	GA, ASSAM SC, REVENUE
<u>ORDERS</u>				
41	WP(C)/6906/2024 FIXED	UDIPTA MECH Versus THE UNION OF INDIA	MR. K P PATHAK, AMICUS CURIAE UDIPTA MECH, PETITIONER IN PERSON	MR. R K D CHOUDHURY, SC, DSGI. SC, OIL
42	WP(C)/7043/2024 FIXED	BISHNUPAD BISWAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MS. D CHAUHAN	SC, FOREST
<u>HEARING</u>				
43	WP(C)/6303/2013 FIXED	KISHAN LAL SINGHI Versus THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR.G SAIKIA MR.D SAUD MS.J DEKA MR. D GOGOI MS. S KAUSHIK MRJ P CHOUHAN	GA, ASSAM MR. K. GOGOI
44	WP(C)/3546/2014 FIXED	MEGHA TECHNICAL and ENGINEERS PVT.P LIMITED Versus THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY

45 **WITH**
[WP\(C\)/1224/2014](#)

MANIK CHAND and SONS JEWELLERS
PVT. LTD. and ANR.

Versus
THE STATE OF ASSAM AND 3 ORS

DR.ASHOK SARAF
MR.A GOYAL
MR.K CHOUDHURY

MR.S SAIKIA
SC, TAXES

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LEAVE NOTE OF ADVOCATES FOR 22/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 22nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1622/2025	SOLEMAN SK Versus THE STATE OF ASSAM	MR K THAKUR MS J A RAHMAN MR. SANU HUSSAIN	PP, ASSAM
2	Bail Appln./1631/2025	MEHER ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
3	Bail Appln./1634/2025	ABDULLAH AHMED Versus THE STATE OF ASSAM	DARAK ULLAH MR M RAHMAN MS A HUSSAIN SABRISH AHMED	PP, ASSAM
4	Bail Appln./1636/2025	CHENA RAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
5	Bail Appln./1637/2025	SHRI DINESH CHABAR ALIAS DINESH SOBOR ALIAS DINESH SABAR Versus THE STATE OF ASSAM AND ANR.	MR. P BORDOLOI MR. R K MAHANTA	PP, ASSAM
6	Bail Appln./1642/2025	NAJIR UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
7	Bail Appln./1643/2025	NAJIR UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
8	Bail Appln./1645/2025	RANJAN KUMAR Versus UNION OF INDIA	MR. R BARUAH	SC, NCB
9	Bail Appln./1647/2025	MOFIDUL KHAN @ MOHIDUL KHAN Versus THE STATE OF ASSAM AND ANR	MR. S RANA MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN	PP, ASSAM
10	Bail Appln./1649/2025	NABIBUR RAHMAN Versus THE UNION OF INDIA	MR. N DUBEY MS. M DAIMARY MS M AHMED	SC, NCB
11	Bail Appln./1650/2025	AZIZUR HOQUE ALIAS JAHANGIR ALIM Versus THE STATE OF ASSAM AND ANR.	TAWHID LASKAR MR. D K AGARWALA	PP, ASSAM

MOTION

12	AB/1111/2025	RAPHIKUL SK Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
13	AB/1114/2025	ZIABUR RAHMAN @ JIYABUR RAHMAN Versus THE STATE OF ASSAM	MS A BEGUM	PP, ASSAM
14	AB/1121/2025	SHANKAR JYOTI SAIKIA AND ANR Versus THE STATE OF ASSAM	MR P J DAS	PP, ASSAM
ADMISSION				
15	W.P.(Crl.)/35/2024 FIXED	ALTAF HUSSAIN AND ANR Versus MINTIFI FINSERVE PRIVATE LIMITED AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM MR B DEB (R-2) MS. P BHATTACHARYA(R-2) MR. P BORDOLOI(R-1) MS M NIROLA (R-1)
BAIL HEARING (BA)				
16	Bail Appln./4088/2023 WITH CASE RECORD(SCANNED COPY), FIXED	LENMINTHANG KIPGEN AND 2 ORS Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
17	Bail Appln./787/2025 WITH CASE RECORD(SCANNED COPY), FIXED	BABLU CHAKRABORTY Versus THE STATE OF ASSAM AND ANR.	MR. B C DAS MR. S H RAHMAN MR. M S MONDAL	MS. D GHOSH(R-2) MS N DEKA(R-2) MR I CHAKMA(R-2) MR. S. K. CHAKMA(R-2) MR A.K. HAJONG (R-2) MR. D K AGARWALA(R-2) PP, ASSAM
18	Bail Appln./981/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NAZMUL HOQUE Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI R. ALI	PP, ASSAM
19	Bail Appln./1259/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MANJINDER SINGH Versus THE UNION OF INDIA	MR. T HUSSAIN	SC, NCB
20	Bail Appln./1360/2025 FIXED	MOSTAFA RAHMAN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. O ULLAH	PP, ASSAM
21	Bail Appln./1467/2025 WITH OFFICE NOTE, FIXED	KESHAB SONOWAL Versus THE STATE OF ASSAM AND ANR.	MR. K GOGOI MS. P BORAH	PP, ASSAM
22	Bail Appln./1471/2025 FIXED	RAFIQUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS SAMIM RAHMAN	PP, ASSAM
23	Bail Appln./1501/2025 WITH OFFICE NOTE, FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MISS. P M AHMED U U KHAN	PP, ASSAM
24	Bail Appln./1507/2025 WITH OFFICE NOTE, FIXED	MIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
25	Bail Appln./1508/2025 WITH OFFICE NOTE, FIXED	NUR AHMED AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MISS. P M AHMED U U KHAN	PP, ASSAM
26	Bail Appln./1534/2025 FIXED	INAVI ZHIMO Versus THE STATE OF ASSAM	OTOLI KITS MS. A Y SUMI V K CHISHI	PP, ASSAM
27	Bail Appln./1541/2025 BA 485/2025(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	SANJOY KUMAR Versus THE STATE OF ASSAM	MR D GOSWAMI MR S AFRIDI	PP, ASSAM
BAIL HEARING				
28	AB/2927/2024 FIXED	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM

29	WITH AB/3033/2024	NURUL ISLAM Versus THE STATE OF ASSAM	MR. R P SARMAH MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	PP, ASSAM
30	AB/356/2025 WITH CASE RECORD(SCANNED COPY), FIXED	TAIJUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
31	AB/468/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SUDIPTA SARMA Versus THE STATE OF ASSAM	MR. S MUNIR MR K HUSSAIN MS. N.A. BEGUM	PP, ASSAM
32	AB/541/2025 FIXED	ABDUL KUDDUS MOLLAH AND 10 ORS Versus THE STATE OF ASSAM AND ANR.	MR. I ALAM MR. T SK	PP, ASSAM
33	AB/642/2025 FIXED	SEKHOR JYOTI GOGOI @ SEKHAR JYOTI GOGOI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
34	AB/678/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOFIDUR ISLAM @ MOFIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	MR. A PHUKAN, Amicus Curiac, (R-2) PP, ASSAM
35	AB/797/2025 FIXED	KABUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND ANR	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
36	AB/814/2025 FIXED	AMINUR RAHMAN Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
37	AB/827/2025 FIXED	JUBAIR AHMED Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
38	AB/875/2025 WITH CASE RECORD(SCANNED COPY),FIXED	SHAHALOM MOLLAH Versus THE STATE OF ASSAM AND ANR.	MD. A HUSSAIN MR B. RAHMAN MR. K ALOM MR. T ISLAM	MR. A S CHOUDHURY (R-2) PP, ASSAM
39	AB/969/2025 FIXED	NITISH ROY Versus THE STATE OF ASSAM	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	PP, ASSAM
ORDERS				
40	W.P.(CrI.)/3/2025 B/O	RABIA KHATUN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN MR T T MONI	GA, ASSAM
HEARING				
41	W.P.(CrI.)/33/2022 FIXED	GULAM NABI AZAD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM MR. DITUL DAS

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LEAVE NOTE OF ADVOCATES FOR 22/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025

11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Thursday, 22nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 12:00 PM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[THIS BENCH WILL SIT AT 12:00 NOON]

COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO.12]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(CrI.)/489/2025 BA 1011/2025(D/O), BA 643/2025(D/O), BA 683/2025(D/O), WITH CASE RECORD AND CASE DIARY, B/O in Bail Appln./1011/2025 WITH I.A.(CrI.)/430/2025	KULDEEP YADAV AND 2 ORS. Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR B SINHA	PP, ASSAM
		KULDEEP YADAV Versus THE STATE OF ASSAM	MR B SINHA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025

15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025



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[For Thursday, 22nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1624/2025	ASIF ALI ALIAS KANDU ALIAS ASHIF ALI Versus THE STATE OF ASSAM	MR K THAKUR MS J A RAHMAN MR. SANU HUSSAIN	PP, ASSAM
2	Bail Appln./1626/2025	JESMINE PARBIN ALIAS JESMINA PARBIN Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA S ISLAM	PP, ASSAM
3	Bail Appln./1629/2025	RAJU SENAPATI ALIAS BABATI Versus THE STATE OF ASSAM	MR. DITUL DAS MS TINLUNG	PP, ASSAM
MOTION				
4	AB/3388/2024 FIXED	KUSUM JALAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA	PP, ASSAM
5	AB/853/2025 FIXED	KHABUR UDDIN Versus THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
6	AB/1109/2025	SRI RIKU DANIEL DOLEY Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR N KALITA	PP, ASSAM
7	AB/1110/2025	MUSTAK HUSSAIN Versus THE STATE OF ASSAM	DARAK ULLAH MS A HUSSAIN SABRISH AHMED	PP, ASSAM
8	AB/1115/2025	S M IKBAL HUSSAIN LASKAR ALIAS BABUL HUSSAIN LASKAR Versus THE STATE OF ASSAM	G UDDIN MR H I CHOUDHURY H YEASMIN	PP, ASSAM
9	AB/1116/2025	ANTAREEKSH KALITA Versus THE STATE OF ASSAM	MR. P MAHANTA M DAS	PP, ASSAM
BAIL HEARING (BA)				
10	Bail Appln./1426/2025 FIXED	RIPAN CHANDRA PAUL Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MD IMRAN MR. S HUSSAIN	PP, ASSAM

11	Bail Appln./1493/2025 FIXED	AJIJUR RAHMAN AND ORS Versus THE STATE OF ASSAM.	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
12	Bail Appln./1500/2025 FIXED	MD. SURAJ ALI. Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
13	Bail Appln./1505/2025 FIXED	ABUL HUSSAIN Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
14	Bail Appln./1522/2025 WITH OFFICE NOTE, FIXED	PHUSURI RABHA AND ANR Versus THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS MS TINLUNG	PP, ASSAM
15	WITH Bail Appln./1071/2025	BALIRAM RABHA Versus THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
<u>BAIL HEARING</u>				
16	AB/1564/2024 FIXED	PARIMAL BORA Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	MR K THAKUR(INFORMANT) MR D MEDHI(INFORMANT) PP, ASSAM
17	AB/2682/2024 FIXED	JAYANTA KURMI Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	PP, ASSAM
18	AB/3167/2024 FIXED	DHARMESWAR ROY Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
19	AB/616/2025 FIXED	SANIDUL MOLLAH AND ANR Versus THE STATE OF ASSAM	MR. M HOSSAIN MR. Z H AHMED MS F INTAZ	PP, ASSAM
20	AB/693/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	REJAOWL KARIM @ REJAUL KARIM Versus THE STATE OF ASSAM AND ANR	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
21	AB/821/2025 FIXED	BISHAL BARMAN Versus THE STATE OF ASSAM	MR. K SINGHA MR P J PATAR W AKHTAR M DEVI	PP, ASSAM
22	AB/912/2025 FIXED	FANI ROY @ GANESH Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
23	AB/931/2025 FIXED	MOFAZZEL BHUYAN @ MOFAZZAL BHUYAN ALIAS MAFAJEL BHUYAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED R KHA	PP, ASSAM
24	AB/972/2025 FIXED	SIDDIQUE ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B B GOGOI MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
25	AB/990/2025 FIXED	RAJIDUR RAHMAN KHANDAKAR @ RAJIDUR RAHMAN Versus THE STATE OF ASSAM	MR. A F N U MOLLAH MD H R AHMED K ZAMAN R AMIN	PP, ASSAM
26	AB/1002/2025 FIXED	BABUL SAHA @ DIPAK SAHA Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. F BEGUM MR R ALI MS. C M BEZBARUAH	PP, ASSAM
27	AB/1007/2025 FIXED	MD MANJUL HOQUE Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	PP, ASSAM
28	AB/1022/2025 FIXED	PARAM ALI ALIAS MD PARAM ALI Versus THE STATE OF ASSAM	MR. N ANAND MS.D SAIKIA	PP, ASSAM

ORDERS

29	I.A.(CrI.)/1037/2024 BA 989/2019(DESTROYED), FIXED in Bail Appln./989/2019	SALMA BEGUM Versus ABDUL MINTU ALI @ MD. ABDUL MINTU @ MD. MINTU ALI AND ANR	MR. D BORA MR. N MAHAJAN	MR SISHIR DUTTA(R-1) MS S MOCHAHARI(R-1) MR. S DUTTA(R-1) MR S DUTTA (R-1) PP, ASSAM
30	I.A.(CrI.)/21/2025 FIXED in CrI.Rev.P./11951/2024 WITH CrI.Rev.P./11951/2024 (Filing Number)	MAMONI SAIKIA DUTTA Versus THE STATE OF ASSAM AND ANR. MAMONI SAIKIA DUTTA Versus THE STATE OF ASSAM AND ANR. (F)	MR P KATAKI MRS R BEGUM MS. A LALA MRS R BEGUM	PP, ASSAM
31	I.A.(CrI.)/23/2025 FIXED in CrI.Rev.P./11953/2024 WITH CrI.Rev.P./11953/2024 (Filing Number)	MAMONI SAIKIA DUTTA Versus THE STATE OF ASSAM AND ANR. MAMONI SAIKIA DUTTA Versus THE STATE OF ASSAM AND ANR. (G)	MR P KATAKI MRS R BEGUM MS. A LALA MRS R BEGUM	PP, ASSAM
HEARING				
32	CrI.Rev.P./183/2011 WITH LCR 4 FILES	JAMAL UDDIN and 3 ORS Versus THE STATE OF ASSAM and ANR	MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED	PP, ASSAM
33	CrI.Rev.P./186/2011 WITH LCR 2 FILES	MD. PUTUL ALI Versus THE STATE OF ASSAM AND ORS	MS.S B CHOUDHURY MR.S K DAS MS.S CHAKRABORTY	MRM RAHMAN PP, ASSAM
34	CrI.Pet./41/2014	MD AZMAL HUSSAIN SIKDAR Versus THE STATE OF ASSAM and ANR	MRM H AHMED MR.M R CHOUDHURY MR.Z RAHMAN	MR.S M BARUAH MS.R DEKA PP, ASSAM
35	CrI.Pet./60/2014	MD RAFIQUE AHMED Versus THE STATE OF ASSAM AND ANR	MS.M DEV MR R CHAKRAVORTY S RABHA MS.N DEB MS.R CHAKRABORTTY MS.P DEV	MR.N CHAKRABORTY PP, ASSAM MR.C GOSWAMI
36	CrI.Pet./66/2014	SMTI PAPORI BORAH BHUYAN Versus JITU BHAN	MR.B K SINGH MS.M BHATTACHARJEE MS.A SAIKIA MR.P C BORPUJARI	MRR CHAKRABORTY
37	CrI.Pet./318/2014 WITH LCR 2 FILES	KAMAKHYA DEY Versus SANKHANEEL BARUAH	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	MR.BIJU PHUKAN MR.KANDARPA BARUAH
38	WITH CrI.Pet./471/2012	MRS. PARASHMITA DEY and ANR Versus SANKHANEEL BARUAH	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	MR.B PHUKAN MR.K BARUAH
39	CrI.Rev.P./352/2018 WITH LCR 3 FILES	M/S. MAGUS CONSTRUCTION PVT. LTD. AND ANR. Versus M/S. GUPTA HARDWARE PVT. LTD. and ANR.	MR. A DAS MR. N SHARMA MR. C S RAY MR. N I KHAN MR S DAS MR. R HUSSAIN MS P GUPTA	MR. M K NATH (R1) MR. D KAKOTI(R-1) PP, ASSAM
40	CrI.Pet./299/2019 FIXED	DHRUBAJIT BHUYAN AND 13 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M K CHOUDHURY	MRS. R S DEURI J RABHA MR J C DAS PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025



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[For Thursday,22nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/7142/2018	SAJJAN AGARWALA (MODI) Versus THE STATE OF ASSAM AND 6 ORS.	MR. S CHAMARIA MR. M ALI MR. S CHANDAK	MR G N SAHEWALLA (R-5 TO 7) GA, ASSAM MD ASLAM (R-5 TO 7) MR. P DEKA (R-5 TO 7) SC, REVENUE
2 WP(C)/4579/2020	PANCHALI ROY CHOUDHURY Versus THE UNION OF INDIA AND 2 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS	SC, ED
3 WP(C)/4261/2021	PHULESWARI GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, REVENUE
4 WP(C)/659/2023 FIXED	HIRAN MONI DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM MR. K SINGHA (R4-R8) SC, REVENUE
5 WP(C)/6025/2023	SHOFIQL ISLAM AND ANR Versus THE UNION OF INDIA AND 9 ORS	MR. A F N U MOLLAH MD H R AHMED K ZAMAN	SC, APDCL MRS. R DEVI (r-1,7,8,9) MR. B CHOUDHURY (R-2 TO R-6) MR. S BARUAH (R-10) MS R DEVI (R-1, R-7, R-8 & R-9) DY.S.G.I.
6 WP(C)/905/2024	CHAFI BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. S ISLAM MR A HAWARI	SC, FOREST GA, ASSAM SC, REVENUE SC, P W D
7 WP(C)/2335/2024	AHMED HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 11 ORS	MR. I ALAM MR. T SK	GA, ASSAM SC, APDCL SC, PWD SC, FINANCE
8 WP(C)/2662/2024	ABDUL KHALEQUE AHMED Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR P H KONWAR	GA, ASSAM SC, GMC
9 WP(C)/5949/2024	ABUL KALAM PRODhani Versus THE STATE OF ASSAM AND 12 ORS	MR. R BORA MS R MEDHI	GA, ASSAM SC, REVENUE

10	WP(C)/6603/2024	OM INTERNATIONAL AND ANR Versus METAL SCRAP TRADE CORPORATION LIMITED AND 7 ORS	MR R SINGHA MS S PATOWARY	MS. P BARUAH (R-1,2) SC, IWT
11	WP(C)/651/2025	M/S SAI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY P KHATANIAR	GA, ASSAM MS. M BHATTACHARJEE, (R-5) MS. D BHARALI, (R-5) SC, IRRIGATION
	WITH I.A.(Civil)/519/2025 in WP(C)/651/2025	MS REEVRAJ ENTERPRISE Versus M/S SAI ENTERPRISE AND ORS	MS. MADHUCHANDRA BHATTACHARJEE	MR S BORTHAKUR
12	WITH WP(C)/653/2025	M/S RAHUL ENTERPRSE Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR P KHATANIAR	GA, ASSAM MR J C GAUR (R7) SC, IRRIGATION
13	WP(C)/800/2025	MD SAHABUDDIN Versus THE UNION OF INDIA AND ORS	MR. L R MAZUMDER	GA, ASSAM DY.S.G.I. SC, NHIDC
14	WITH WP(C)/1671/2023	MD. SAHABUDDIN Versus THE UNION OF INDIA AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM DY.S.G.I. SC, NHIDC
15	WP(C)/971/2025	NURUL HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR B SINHA MR. H ISLAM	SC, P AND R.D. GA, ASSAM SC, ASEC
16	WP(C)/1770/2025	SURAJIT DEY Versus THE STATE OF ASSAM AND 8 ORS	MR. A CHAMUAH R BHUYAN	GA, ASSAM SC, EXCISE DEPTT.
17	WP(C)/1868/2025	WEAKMENS FISHERY CO OPERATIVE SOCIETY GOLAKGANJ ASSAM Versus N F RAILWAY AND ORS	MR. S SAHU MR N BARUAH	MD H R AHMED(R-5) DY.S.G.I. M BEGUM (R-5)
ORDERS				
18	WP(C)/8061/2019	LALITA NARZARY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. J SARMAH	GA, ASSAM SC, BTC
19	MC/4/2024 IN WP(C) 1138/21 (D/O) in WP(C)/1138/2021	MD. KHALIL ALI AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR M HAQUE G UDDIN P ADHIKARI	GA, ASSAM MR. S MITRA(R-4,5) MR A K BORO (R-4,5) MR. R. RAMEEZ(R-4,5) DY.S.G.I. MR S.MITRA(R-4,5)
20	Cont.Cas(C)/480/2024	SALEMA BEGUM Versus MANISH THAKUR	G UDDIN P ADHIKARI MR A K AZAD	M KATAKY
21	I.A.(Civil)/223/2025 in WP(C)/9296/2019	SAMEER KUMAR ROY AND ANR Versus M/S BOGIDHOLA TEA AND TRADING CO. (P) LTD. AND ORS	MR. B D DEKA	MR G N SAHEWALLA
	WITH WP(C)/9296/2019	M/S. BOGIDHOLA TEA AND TRADING CO. (P) LTD. AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. A CHETIA MS. S KATAKEY	GA, ASSAM
22	I.A.(Civil)/319/2025 in WP(C)/1702/2024	GURU PRASAD SATNAMI AND 9 ORS Versus THE STATE OF ASSAM AND ORS	MR S GAUTAM	GA, ASSAM SC, REVENUE
	WITH WP(C)/1702/2024	GURU PRASAD SATNAMI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR S GAUTAM	GA, ASSAM SC, REVENUE

23	WP(C)/415/2025	JOY SANKAR MEDICAL AND ANR Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 4 ORS	MR S BORTHAKUR MS. P BORAH	MR S CHAKRABORTY (R-4)
24	WP(C)/637/2025	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. K ALOM MR. T ISLAM	GA, ASSAM
25	I.A.(Civil)/1365/2025 IN WP(C)/6674/2022 WITH REVIEW PET. 3/2025(BOTH D/O) in WP(C)/6674/2022	SRI DIPTI PRASAD PEGU AND ORS Versus THE STATE OF ASSAM AND ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH	GA, ASSAM SC, SEC. EDU.

HEARING

26	WP(C)/6098/2022 PART-HEARD	EX CN (WO/WT) JWNGSAR BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 22/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025